

ITEM NO.111

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.3873/2022

STATE OF U.P. & ORS.

APPELLANT(S)

VERSUS

M/S BIRLA CORPORATION LIMITED

RESPONDENT(S)

Date : 07-12-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s) Mr. R.K. Raizada, Adv.
Mr. Bhakti Vardhan Singh, AOR

For Respondent(s) Mr. S.K. Bagaria, Sr. Adv.
Mr. Praveen Kumar, AOR
Mr. Kumar Ajit Singh, Adv.
Ms. Sunaina Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the third week of March, 2023.

(JAGDISH KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)